

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SMT G. P. JAIN
DAILY BOARD CIVIL CAUSE LIST OF DATE 21.09.2020.
C.R. NO.06**

Sr. No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	Session Case 984/19	NM Joshi Marg Police Station V/s. Shakeel Ahmadwali Ula Shaikh & Anr	Judgment	R.G. Gadgil	
2	2531/2019	Adil Qamar Khan Vs MCGM	Argument	B.P. Shukla	
3.	2014/2009	WILDLIFE WANDERERS NATUR FOUNDATION ANR Vs MUNICIPAL CORPORATION OF GR. MUMBAI ANR	Argument	K.R. Tiwari	
4	St. No. 4592/20	Shree Bhagwan Construction V/s. MCGM	Ad-interim hearing	Diljit Singh	
5	St. No. 4544/20	Mrs. Yasmeen Shahalam Malik V/s. MCGM	Ad-interim hearing	Kudalkar	